

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/3098/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the 12<sup>th</sup> April, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. MACT/N/818 dated 06.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 06.04.2023 till the morning of 10.04.2023**. The District and Sessions Judge, Nagaon and in his absence the next seniormost Judicial Officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/3099-3100/A, dated 12.04.2023**

Copy to:

1. The District and Sessions Judge, Nagaon .
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*